

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI “H-FRIDAY” BENCH: NEW DELHI**

**BEFORE SHRI YOGESH KUMAR U.S, JUDICIAL MEMBER &  
SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

**S.A.No.59/Del/2026**

**[In IT(TP)A No.18/Del/2026]**

**[Assessment Year : 2022-23]**

Monotype Solutions India Pvt.Ltd., 2F, Elegance Jasola District Centre, Old Mathura Road, New Friend Colony, South East Delhi, Delhi-110025 <b>PAN-AADCB0790L</b>	vs	ITO Ward-8(1), Delhi/ Assessment Unit, NFAC, Delhi
<b>APPELLANT</b>		<b>RESPONDENT</b>
<b>Assessee by</b>	Shri Ritesh Bajaj, Adv	
<b>Revenue by</b>	Shri Rajesh Kumar Dhanesta, Sr.DR	
<b>Date of Hearing</b>	06.02.2026	
<b>Date of Pronouncement</b>	11.02.2026	

**ORDER**

**PER MANISH AGARWAL, AM :**

This stay application is filed by the applicant/assessee seeking stay on the recovery of outstanding demand of Rs. 2,19,87,690/- created for in terms of the assessment order passed u/s 143(3) r.w.s. 144C(13) r.w.s. 144B of the Income Tax Act, 1961 dt. 10.12.2025 for Assessment Year 2022-23.

2. Heard both the parties. During the course of hearing, Ld.AR for the assessee brought to our notice that the assessee has already depositing the amount of INR 62.00 Lakhs on 08.01.2026 which is 20% of the total outstanding demand of INR 3,08,13,250/-, copy of

challan placed on records. The assessee thus, seeking stay on the recovery of balance outstanding demand.

3. Considering the facts that assessee has already deposited 20% of the total demand created in terms of the assessment order dt. 10.12.2025, we grant the stay on the recovery of balance outstanding demand as stated above, for a period of 180 days or till the disposal of the appeal, whichever is earlier.

4. With the above, the present Stay Application of the assessee is allowed.

Order pronounced in the open Court on 11.02.2026.

**Sd/-**

**(YOGESH KUMAR U.S)  
JUDICIAL MEMBER**

**Sd/-**

**(MANISH AGARWAL)  
ACCOUNTANT MEMBER**

**Date:- 11.02.2026**

*\*Amit Kumar, Sr.P.S\**

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT
6. Guard File

ASSISTANT REGISTRAR  
ITAT, NEW DELHI